

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3262

ANSWERED ON:31.08.2012

LAND ACQUISITION FOR AIRPORTS

Jakhar Shri Badri Ram ;Rao Shri Sambasiva Rayapati;Shetkar Shri Suresh Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether land acquisition poses/has posed hurdles for various ground airport projects;

(b) if so, the details thereof and the reasons therefor during each of the last three years and the current year, State-wise including Andhra Pradesh and district Pali, Rajasthan;

(c) the corrective steps taken/being taken by the Government in this regard, project-wise;

(d) whether the Government of Andhra Pradesh has sent any proposal for allotment of land at Begumpet Airport premises for construction of new hanger complex; and

(e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) & (b): The Government of India (Ministry of Civil Aviation) or Airports Authority of India (AAI) do not get directly involved in land acquisition. It is upto the concerned State Governments to provide adequate lands for development of airports, free of cost and free from all encumbrances.

Details of land projected to State Governments and which has not yet been handed over to Airports Authority of India (AAI) is as per Annexure.

(c): The Government is regularly pursuing the matter with the concerned State Governments.

(d) & (e): Yes, Madam. 8880 sqm land was handed over to State Government by AAI on 13.07.2012 for construction of hanger at Begumpet airport.